

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**SENIOR CIVIL JUDGES - Transfers and Postings of Senior Civil Judges
- ORDERS - ISSUED.**

ROC.NO.2406/2016-B.SPL.

NOTIFICATION NO.530-B.SPL.

DATED:31.03.2016.

READ:

The High Court is pleased to order the following Transfers and Postings of Senior Civil Judges:-

I

Sri B. Gnaneswar Rao, Senior Civil Judge, Adilabad, is transferred and posted as Secretary, District Legal Services Authority, Adilabad.

Smt. G. Bhavani Chandra, Addl. Senior Civil Judge, Karimnagar is transferred and posted as Secretary, District Legal Services Authority, Karimnagar.

- i) Sri B. Gnaneswar Rao, who has been holding full additional charge of the post of Secretary, District Legal Service Authority, Adilabad, is hereby directed to take regular charge of the post of Secretary, District Legal Service Authority, Adilabad, forthwith and after taking regular charge of his new post, he will be in full additional charge of the posts of Senior Civil Judge, Adilabad, Addl. Senior Civil Judge (FTC), Asifabad at Luxxettipet and Senior Civil Judge, Nirmal, until further orders.
- ii) Smt. G. Bhavani Chandra, shall take charge of her new post from Prl. Senior Civil Judge, Karimnagar and after taking charge of her new post, she will be in full additional charge of the post of Addl. Senior Civil Judge, Karimnagar, until further orders.

II

Sri L. Venkateswara Rao, I Addl. Senior Civil Judge, Rajahmundry, is transferred and posted as Secretary, District Legal Services Authority, East Godavari at Rajahmundry.

Sri P.R. Rajeev, Addl. Senior Civil Judge, Machilipatnam, is transferred and posted as Secretary, District Legal Services Authority, Krishna at Machilipatnam.

Smt. A. Mary Grace Kumari, Prl. Senior Civil Judge, Srikakulam, is transferred and posted as Secretary, District Legal Services Authority, Srikakulam.

Sri T. Raja Venkatadri, Addl. Senior Civil Judge, Ongole, is transferred and posted as Secretary, District Legal Services Authority, Prakasam at Ongole.

- i) Sri L. Venkateswara Rao, who has been holding full additional charge of the post of Secretary, District Legal Service Authority, East Godavari at Rajahmundry, is hereby directed to take regular charge of the post of Secretary, District Legal Service Authority, East Godavari at Rajahmundry, forthwith and after taking regular charge of his new post, he will be in full additional charge of the posts of I Addl. Senior Civil Judge, Rajahmundry, Prl. Senior Civil Judge, Rajahmundry and II Addl. Senior Civil Judge (FTC), Rajahmundry, until further orders.
- ii) Sri P.R. Rajeev, shall take charge of his new post from Prl. Senior Civil Judge, Krishna at Machilipatnam, forthwith and after taking regular charge of his new post, he will be in full additional charge of the post of Addl. Senior Civil Judge, Machilipatnam, until further orders.
- iii) Smt. A. Mary Grace Kumari, who has been holding full additional charge of the post of Secretary, District Legal Service Authority, Srikakulam, is hereby directed to take regular charge of her new post of Secretary, District Legal Service Authority, Srikakulam, forthwith and after taking regular charge of her new post, she will be in full additional charge of the post of Prl. Senior Civil Judge, Srikakulam, until further orders.
- iv) Sri T. Raja Venkatadri, shall take charge of his new post from Prl. Senior Civil Judge, Ongole, forthwith and after taking charge of his new post, he will be in full additional charge of the post of Addl. Senior Civil Judge, Ongole, until further orders.

- NOTE:**
1. All the above said Officers shall take charge of their new post forthwith, in any event not later than 04.04.2016.
 2. The Order is placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR (VIGILANCE)

To

1. The officers concerned.

2. The Pri. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Judicature at Hyderabad.
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
10. **THE PRL. DISTRICT SESSIONS JUDGES.**
Adilabad, Karimnagar, East Godavari at Rajahmundry, Krishna at Machilipatnam, Srikakulam and Prakasam at Ongole.
11. **THE I ADDL. DISTRICT SESSIONS JUDGES.**
Adilabad, Karimnagar, East Godavari at Rajahmundry, Krishna at Machilipatnam, Srikakulam and Prakasam at Ongole.
12. The Senior Civil Judge, Adilabad.
13. The Addl. Senior Civil Judge, Karimnagar.
14. The Pri. Senior Civil Judge, Karimnagar.
15. The I Addl. Senior Civil Judge, Rajahmundry.
16. The Addl. Senior Civil Judge, Machilipatnam.
17. The Pri. Senior Civil Judge, Machilipatnam.
18. The Pri. Senior Civil Judge, Srikakulam.
19. The Addl. Senior Civil Judge, Ongole.
20. The Pri. Senior Civil Judge, Ongole.
21. **THE DISTRICT TREASURY OFFICERS:**
Adilabad and Karimnagar in Telangana State.
22. **THE DISTRICT TREASURY OFFICERS:**
East Godavari at Rajahmundry, Krishna at Machilipatnam, Srikakulam and Prakasam at Ongole in Andhra Pradesh State.
23. **THE SUB TREASURY OFFICERS:**
Adilabad and Karimnagar in Telangana State.
24. **THE SUB TREASURY OFFICERS:**
Rajahmundry, Machilipatnam, Srikakulam and Ongole in Andhra Pradesh State.

25. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Judicature, Hyderabad.